

Title: Demanded an inquiry into the recent incidents of train robbery in the South Central Railway and also protection of lives and properties of the passengers.

SHRI M.V.V.S. MURTHI (VISA KHAPATNAM): Sir, I rise to bring to the notice of this hon. House a very important matter regarding train robberies on 28th midnight between Narsipatnam Road and Tuni sections of the South Central Railway. One is Konark Express coming from Bhubaneswar destined to Mumbai and the other one is Howrah-Tirumala Express.

Both have been robbed within a span of one hour, and they created pandemonium and havoc. About 30 robbers had entered into the train at Vulipadu Station that night and decamped with cash and jewellery. This is frequently occurring in this section. In the past also, it had occurred in the Godavari Express, a premier train. Again, this is repeated. The Government should take immediate action to protect the lives and the property of the passengers. It is the duty of the Railways. They should post sufficient number of Railway Protection Force personnel. Also, I demand that an inquiry has to be initiated. The property has to be recovered and delivered to the passengers. This is a very important matter.